

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 115**  
**(IB)-1226(ND)/2019**  
IA No. 3825/ND/2020

**IN THE MATTER OF:**

Ashish Bankar

... **Applicant/Petitioner**

Vs

M/s Nu Tek India Ltd.

... **Respondent**

**Order under Section 7 of IBC.**

**Order delivered on 13.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**IA No. 3825/ND/2020:**

**Order reserved.**

Learned Counsels for both the sides are at liberty to file written submissions, if any, along with the citations relied upon within one week.

**Sd/-**

**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**